

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. ILA METALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Ila Metals Private Limited
2.	Date of incorporation of corporate debtor	21/03/2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93090GJ2018PTC101401
5.	Address of the registered office and principal office (if any) of corporate debtor	B-86, Vrajdharm Society, Kamla Nagar, Ajwa Road, Vadodara, Gujarat - 390019
6.	Insolvency commencement date in respect of corporate debtor	08/02/2023 (Order received on 13/02/2023)
7.	Estimated date of closure of insolvency resolution process	07/08/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Shivkumar Madanlal Baser Registration No.: IBBI/IPA-001/IP-P-01263/2018-19/12064
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shivkumar Madanlal Baser A-1001, Opera House, Near Agrasen Bhavan, Citylight Surat-395007 Email: shivmbaser@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shivkumar Madanlal Baser D- 222, International Trade Centre (ITC), Majura Gate, Ring Road, Surat-395002 Email: shiv.ila.cirp@gmail.com
11.	Last date for submission of claims	22/02/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads https://www.ibbi.gov.in/legal-framework/updated N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Ila Metals Private Limited on 8th February, 2023 (Order received on 13th February, 2023)



The creditors of **M/s. Ila Metals Private Limited** are hereby called upon to submit their claims with proof on or before Wednesday, **22nd February, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

-Sd-

CA IP Shivkumar Madanlal Baser

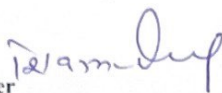
IRP for M/s. Ila Metals Private Limited

D- 222 International trade center (ITC), Majura Gate,
Ring Road, Surat-395002

IBBI Registration No.: IBBI/IPA-001/IP-P-01263/2018-19/12064

AFA valid till 12th May, 2023

Email: shiv.ila.cirp@gmail.com



Date: 14.02.2023

Place: Surat